

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1847
TO BE ANSWERED ON 11TH FEBRUARY, 2026

DIGITALIZATION OF RATION CARDS

†1847. **SHRI DARSHAN SINGH CHOUDHARY:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a): whether the Government has implemented a process of digitizing ration cards to bring transparency to the Public Distribution System (PDS), eliminate fake/duplicate ration cards and ensure uninterrupted foodgrain supply to beneficiaries;

(b): if so, the number of ration cards digitized in the Country particularly in Madhya Pradesh during the last three years and a result the number of fake or ineligible ration cards cancelled; and

(c): whether the Government has made any special arrangements to address the difficulties faced by the elderly, persons with disabilities, those in remote areas and digitally disadvantaged beneficiaries during the digitization process and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): As part of technology-driven reforms in the Public Distribution System (PDS), the ration card and beneficiary database has been fully digitised across all States and Union Territories, including Madhya Pradesh. At the national level, 99.8% of ration cards are seeded with Aadhaar, enabling enhanced transparency, de-duplication, and improved service delivery.

The digitisation of ration cards, along with Aadhaar seeding and data validation exercises, has facilitated identification of duplicate, ineligible, deceased, and permanently migrated beneficiaries. As a result of these reforms, the State of Madhya Pradesh has deleted/cancelled 14,61,225 fake or ineligible ration cards during the last three years.

These measures have strengthened transparency in the PDS, reduced leakages, and ensured uninterrupted supply of foodgrains to eligible beneficiaries.

(c): All States/UTs have been advised that no genuine beneficiary/ household shall be denied from receiving entitled quota of subsidized foodgrains due to failure of biometric/ Aadhaar authentication due to network/ connectivity/ linking related issues, other technical reasons or poor biometrics of the beneficiary.
